GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1951 ANSWERED ON:09.03.2015 STALLS FOR SC ST Giluwa Shri Laxman

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any quota has been fixed by the Railways for allotment of stalls to scheduled castes and scheduled tribes at railway stations and if so, the details thereof;
- (b) whether any instance has been reported in regard to violation of such rules;
- (c) if so, the details thereof and the action taken against the officials concerned, in this regard; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a): Yes, Madam. A total of 25% of minor catering units and miscellaneous article stalls are reserved for various categories at A, B and C category stations. There is also a reservation of 49.5% in minor catering units and miscellaneous article stalls at D, E and F category stations. Out of the total 25% reservation at A, B and C category stations, a quota of 6% for Scheduled Castes (SCs) and 4% for Scheduled Tribes (STs) has been reserved for allotment of minor catering units and miscellaneous article stalls. Similarly, out of the total 49.5% at D, E & F category of stations, a quota of 12% and 8% for SCs and STs respectively has been reserved. Further, in allocation of bookstalls at B and below B categories of railway stations, out of total reservation of 25%, there is a quota of 6% and 4% for SCs and STs respectively.
- (b) & (c): No such instance has been reported.
- (d): Does not arise.